

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH.

O.A. NO. 1280/94

New Delhi this the 23rd day of Mar,95.

Hon'ble Shri N.V. Krishnan, Vice Chairman(A).

Hon'ble Dr. A. Vedavalli, Member(J).

L.L. SATYANARAYANA
S/O L.CH.V. RAGHAVAIAH
R/O 1237, SECTOR-7,
R. K. PURAM, NEW DELHI-66.

...Applicant.

By Advocate Shri A.K. Bhardwaj.

V E R S U S

UNION OF INDIA

THROUGH

1. The Secretary,
Ministry of Home Affairs,
Govt. of India,
North Block, New Delhi.
2. The Director,
National Crime Records Bureau,
East Block-7, R. K. Puram,
New Delhi - 110 066.
3. Shri Manoj Kumar Mittal,
Data Processing Assistant Grade 'A'
National Crime Records Bureau,
East Block-7, R.K. Puram,
New Delhi-110 066.
4. Shri Ashwani Kumar,
Data Processing Assistant Grade 'A',
National Crime Records Bureau,
East Block-7, R. K. Puram,
New Delhi-110 066.
5. Shri Rajender Kumar,
Data Processing Assistant Grade 'A'
National Crime Records Bureau,
East Block-7, R.K. Puram,
New Delhi-110 066

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6. Shri K. K. Bhardwaj,
Data Processing Assistant Grade 'A',
National Crime Records Bureau,
East Block-7, R.K.Puram,
New Delhi-110 066
7. Mrs. Mythili Sharma,
Data Processing Assistant Grade 'A'
National Crime Records Bureau,
East Block-7, R. K. Puram,
New Delhi-110 066
8. Miss Poonam Dhara,
Data Processing Assistant Grade 'A',
National Crime Records Bureau,
East Block-7, R.K. Puram,
New Delhi-110 066
9. Miss Sunita Ratnakar,
Data Processing Assistant Grade 'A'
National Crime Records Bureau,
East Block-7, R.K. Puram,
New Delhi-110 066
10. Shri Shiv Vinod Navani,
Data Processing Assistant Grade 'A',
National Crime Records Bureau,
East Block-7, R.K. Puram,
New Delhi-110 066
11. Shri N. Nagesh,
Data Processing Assistant Grade 'A',
National Crime Records Bureau,
East Block-7, R. K. Puram,
New Delhi-110 066
12. Shri Anupam Bhowal,
Data Processing Assistant Grade 'A'
National Crime Records Bureau,
East Block-7, R. K. Puram,
New Delhi-110 066
13. Shri Anand Kumar Srivastava,
Data Processing Assistant Grade 'A',
National Crime Records Bureau,
East Block-7, R. K. Puram,
New Delhi-110 066 RESPONDENTS

By Advocate Shri M.K. Gupta.

ORDER (ORAL)

Hon'ble Shri N.V. Krishnan, Vice Chairman(A).

The applicant is aggrieved by the Annexure A-1 seniority list dated the 8th March, 1994. He states that this seniority list, which is a final seniority list, has been issued without inviting objections in the first instance. Apparently, this submission is

not borne out by para 1 of the Annexure A-1 memo which states that suggestions/objections received have been considered and settled.

2. Nevertheless, the learned counsel for the applicant submits that he would be satisfied in case the applicant is permitted to send a representation to the competent authority in respect of the Annexure A-1 seniority list and the respondents are directed to dispose it of within a reasonable time. The learned counsel for the respondents states that he has no objection if the O.A. itself is disposed of on this basis without going into the merits. Accordingly, without going into the merits of the O.A., we dispose it of with a direction to the applicant to send a representation to the competent authority in respect of the Annexure A-1 seniority list mentioning his grievance and specifying the reliefs sought by him, within one month from the date of receipt of this order. In case such a representation is received, the respondents are directed to dispose it of within three months from the date of receipt of the representation. O.A. is disposed of accordingly.

A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER(J)

'SRD'

N.V. Krishnan
23.3.85
(N.V. KRISHNAN)
VICE CHAIRMAN(A)